GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE

LOK SABHA

UNSTARRED QUESTION NO. 1908. TO BE ANSWERED ON TUESDAY, THE 11TH MARCH, 2025.

BENCHMARK PRICING POLICY

1908. SHRI RAJMOHAN UNNITHAN:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state: वाणिज्य एवं उद्योग मंत्री

- (a) whether any steps are being taken by the Government to standardize acceptable pricing rates in the industry, with different operators charging different prices;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government has considered a proposal to explore benchmark pricing policies for the logistics industry;
- (d) if so, the details thereof; and
- (e) the details and the time by which final decision in this regard is likely to be taken?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद) THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY (SHRI JITIN PRASADA)

(a) to (e): Pricing is a market determined procedure and Government does not control the same. However, to improve logistics efficiency and reduce logistics cost, the National Logistics Policy (NLP) was launched on 17th September, 2022. One of the objectives of NLP is to reduce the cost of logistics in India so as to enable the country to compete with global benchmarks. Several measures have been taken by the Government in this regard including development of physical and digital infrastructure e.g. Unified Logistics Integrated Platform (ULIP), Logistics Data Bank (LDB), a Digital Portal (E-LoGs) for timely resolution of logistics user issues, NLP-Marine, etc.
